

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-584(ND)/2018

IN THE MATTER OF:

M/s. Krishna Enterprises Applicant/petitioner

Vs.

M/s. Amrapali Centurian Park Pvt. Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

For the Applicant/petitioner :-

For the Respondent :

ORDER

For order, see (IB)-90(PB)/2017.

28.08.2018

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